NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES:

Dr. Bhagwati Prasad

V/s.

M/s. Span Biotronics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prachi Manehar- Dazalwar	Adv fer Resp 182	Prachi
2	Abhishek Adhl	Adv for	19/2010

<u>Order</u>

C.P. No. 16/397-398/CLB/MAH/2016

Dated: 06.10.2016

- 1. In respect of the Precipie dated 17th September, 2016, a mention has been made.
- 2. Lawyers representing both the sides are present.
- 3. The Applicant is directed to file a formal Application, as prescribed, by 24th October, 2016. Copy to the other side to be served by hand / speed post / courier.
- 4. In respect of the Application, the Petitioner / Respondent can file Reply in one week's time.
- 5. Now the matter is posted for hearing on 18th November, 2016.
- 6. In respect of C.P. 16, time is sought for Sur-Rejoinder. Granted. Can be filed by 24th October, 2016.
- 7. The C.P. shall also be heard on 18th November, 2016. All the dates are duly communicated to both the sides in the court.

Sd/-

Shri M.K. Shrawat

Member (Judicial)